

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. M.A. 210 of 1996
O.A. 674 of 1996

Date of order: 8.8.2006

Present : **Hon'ble Mr. B.V. Rao, Judicial Member**
Hon'ble Dr. A.R. Basu, Administrative Member

MANIK LAL DEY

- VS -

UNION OF INDIA & ORS. (E.Riy)

For the Applicant : **Mr. B. Mukherjee, Counsel**

For the Respondents : **Mr. M.K. Bandyopadhyay, Counsel**

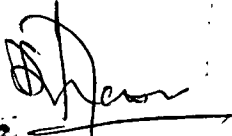
ORDER

Per Mr. B.V. Rao, JM:

Ld. Counsel for both sides present.

2. The Ld. Counsel for the applicant submitted that the prayer of the applicant had already been granted.

3. Hence the matter is dismissed being infructuous. No costs.



MEMBER(A)



MEMBER(J)